

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1864 of 2018

New Delhi this the 21st May, 2019

HON'BLE SH. A. K. BISHNOI MEMBER (A)

Ms. Suman, Aged-28 Years,
D/o Late Sh. Prahlad
r/o Ward No. 13, Jatauli,
Distt. Gurgaon.

.....Applicant

(By Advocate: Ms. Sonika for Sh. Yogesh Sharma)

VERSUS

1. Union of India through the General Manager,
Northern-Western Railway, Jaipur.
2. The Divisional Railway Manager,
Northern-Western Railway, Jaipur (Raj).
3. The Sr. Section Engineer (P. Way),
Northern-Western Railway, Rewari(Har).
4. The Branch Manager,
Syndicate Bank,
Yadav Bhavan, Hailey Mandi,
Pataudi, Gurgaon(Har).

.....Respondents

(By Advocate : Sh. A. K. Srivastava)

ORDER (ORAL)

When the matter came up for hearing, learned proxy counsel Ms. Sonika appears on behalf of Sh. Yogesh Sharma for applicant and submits that the respondents have granted relief which is prayed for in this O.A. The O.A. has, thus, become infructuous and hence is dismissed as such. No order as to cost.

(A. K. BISHNOI)
Member (A)

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